

# **PATNA HIGH COURT**

## **EXAMINATION NOTICE**

The following candidates have qualified in the Main (written) Examination for Interview to the post of District Judge (Entry Level), Direct from Bar held on 12.07.2015. Their roll numbers are as under-

| S.No. | Roll Number | S.No. | Roll Number | S.No. | Roll Number |
|-------|-------------|-------|-------------|-------|-------------|
| 1     | 1111000003  | 28    | 1111003880  | 55    | 1111006260  |
| 2     | 1111000031  | 29    | 1111003903  | 56    | 1111006289  |
| 3     | 1111000080  | 30    | 1111004007  | 57    | 1111006364  |
| 4     | 1111000107  | 31    | 1111004091  | 58    | 1111006485  |
| 5     | 1111000189  | 32    | 1111004109  | 59    | 1111006512  |
| 6     | 1111000206  | 33    | 1111004179  | 60    | 1111006546  |
| 7     | 1111000619  | 34    | 1111004233  | 61    | 1111006565  |
| 8     | 1111000810  | 35    | 1111004235  | 62    | 1111006583  |
| 9     | 1111000890  | 36    | 1111004287  | 63    | 1111006589  |
| 10    | 1111001083  | 37    | 1111004312  | 64    | 1111006624  |
| 11    | 1111001092  | 38    | 1111004423  | 65    | 1111006647  |
| 12    | 1111001235  | 39    | 1111004676  | 66    | 1111006830  |
| 13    | 1111001293  | 40    | 1111004992  | 67    | 1111006865  |
| 14    | 1111001480  | 41    | 1111005233  | 68    | 1111006993  |
| 15    | 1111001588  | 42    | 1111005347  | 69    | 1111007031  |
| 16    | 1111001625  | 43    | 1111005443  | 70    | 1111007052  |
| 17    | 1111001734  | 44    | 1111005628  | 71    | 1111007115  |
| 18    | 1111001751  | 45    | 1111005667  | 72    | 1111007291  |
| 19    | 1111001842  | 46    | 1111005875  | 73    | 1111007844  |
| 20    | 1111001868  | 47    | 1111005947  | 74    | 1111008166  |
| 21    | 1111001909  | 48    | 1111006063  | 75    | 1111008180  |
| 22    | 1111002043  | 49    | 1111006076  | 76    | 1111008304  |
| 23    | 1111002297  | 50    | 1111006085  | 77    | 1111008537  |
| 24    | 1111002602  | 51    | 1111006093  | 78    | 1111008583  |
| 25    | 1111002945  | 52    | 1111006098  | 79    | 1111008657  |
| 26    | 1111003293  | 53    | 1111006199  | 80    | 1111008714  |
| 27    | 1111003653  | 54    | 1111006241  | 81    | 1111008715  |

The aforesaid candidates qualified for interview are requested to upload their scanned copies of documents in the prescribed format given below for first stage verification.

- a) Matriculation certificate / Mark sheet showing date of birth.
- b) Intermediate or equivalent Certificate
- c) Graduation Certificate
- d) LL.B. Certificate
- e) Enrollment certificate of Bar Council
- f) Certificate showing practice as an advocate / professional experience for not less than seven years as on 05.02.2015 issued by the competent authority as specified in the advertisement.
- g) Declaration of net income for the last three financial years preceding the date of application.

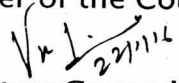
For the aforesaid purpose, the website of the Court shall be opened and accessible till 31<sup>st</sup> January 2016.

Once the time for uploading the scanned copies of the documents is over, the link shall be opened for downloading the interview call letters giving the place, date and time for interview likely to be held shortly.

The candidates coming for the interview would be required to bring their original documents, scanned copy whereof they have already uploaded earlier. Failure to produce the original documents would disqualify them from appearing at the interview.

Candidates are requested to visit the Patna High Court website for further updates.

Patna High Court, Patna.  
Date : 22.01.2016

By order of the Court  
  
Registrar General